

13.45 hrs.

**COMMITTEE ON SUBORDINATE LEGISLATION**

**Tenth, Eleventh and Twelfth Reports**

[English]

SHRI RAJENDRA KUMAR SHARMA (Rampur): I beg to present the Tenth, Eleventh and Twelfth Reports (Hindi and English versions) of the Committee on subordinate Legislation.

13.45½ hrs.

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE**

**Seventh Report**

[English]

SHRI A. VENKATA REDDY (Anantapur): I beg to present the Seventh Report (Hindi and English versions) of the Committee on Absence of Members from the sittings of the House.

13.46 hrs.

**STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT**

**Twelfth Report**

[English]

PROF. UMMAREDDY VENKATESWARLU (Tenali): I beg to lay on the Table a copy (Hindi and English versions)

of the Twelfth Report of the Department-related Parliamentary Standing Committee on Human Resource Development on 'National Policy on Culture - An approach Paper, 1992'.

13.46½ hrs.

**CONSTITUTION (EIGHTY-FOURTH AMENDMENT) BILL\***

**(Amendment of Articles 81, 82 and 170)**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI H.R. BHARDWAJ: I introduce the Bill.